

Functioning of PGIMER, Dr. RML Hospital

273. SHRI B. K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the posts of Director and Dean at Post Graduate Institute of Medical Education and Research (PGIMER), Dr. RML Hospital, New Delhi which was started in 2008, have been created till date;

(b) if not, the reasons therefor;

(c) whether present officiating Dean of PGIMER, Dr. RML Hospital has been appointed as per CHS Rules, 2014 and MCI guidelines, if not, the reasons therefor;

(d) whether PGIMER, Dr. RML Hospital is affiliated to Guru Gobind Singh Indraprastha University (GGSIPU); and

(e) whether GGSIPU is following UGC guidelines for Affiliating Teaching Specialists within 3 months after their appointment, if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (e) No. These posts are manned from sanctioned strength of CHS cadre doctors posted in Dr. RML Hospital, New Delhi. As far as officiating Dean is concerned, in order to run and monitor the academic activities of PGIMER, Dr. RML Hospital on day to day basis, an officer of CHS Cadre has been assigned to officiate as Dean.

PGIMER, Dr. RML Hospital, New Delhi is affiliated with Guru Govind Singh Indrapastha University (GGSIPU).

The Guru Govind Singh Indrapastha University (GGSIPU) has informed that they are following Medical Council of India guidelines as per University Ordinance 18.

Providing of health human resources under NRHM

274. SHRI N. GOKULAKRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Ministry is providing health human resources under NRHM to States and Union Territories to strengthen healthcare system;

(b) whether it has come to the notice of the Ministry that there is shortfall in Male Health Workers, Health Assistants at PHCs, Specialists at CHCs, Health Workers at Sub Centres, Female Health Assistants at PHCs in Puducherry; and

(c) what are the reasons behind this shortfall and steps being taken by the Ministry to provide the health human resources in Puducherry for effective implementation of NRHM?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Under the National Rural Health Mission (NRHM), Government of India provides financial and technical support to States/UTs to strengthen their healthcare systems including for engagement of health human resources on contractual basis based on the requirements posed by the States/UTs in their Programme Implementation Plans.

(b) As per the information received from UT Administration of Puducherry, only the posts of specialists are vacant.

(c) As per the information received from UT Administration of Puducherry, no specialist come forward to join at ₹ 75,000/- per month. Support under NRHM is provided for multi-skilling of doctors to overcome the shortage of specialists. Support is also provided to States by giving hard area allowance to health human resources for serving in rural and remote areas and for their residential quarters so that they find it attractive to serve in public health facilities in such areas. Also, States are advised to put in place transparent policies of posting and transfer, and ensure rational deployment of health human resources. As the posts required for health facilities are filled up by respective State/UT Governments, they are impressed upon from time to time to fill up the vacant posts.

Regularization of employees at IDVC project, Rourkela

275. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has regularized the services of some employees of IDVC Project at Chennai and 9 other such field units on the basis of court orders;

(b) whether the similarly placed employees posted at IDVC Project, Rourkela field unit etc., have not been given this benefit, if so, the details thereof; and

(c) what is the time-frame within which the similarly placed IDVC employees at Rourkela would be regularized to meet the ends of justice?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) The services of 14 employees of Integrated Disease Vector Control (IDVC) Project at field unit at Chennai and 118 employees of National Institute of Malaria Research (NIMR), Dwarka, New Delhi including 6 of Rourkela field unit, have been regularised.

(b) and (c) The matter is *sub-judice*.